

Seventeenth Loksabha

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Title: Regarding setting up of facilitation centre in Indian Embassy to help Indians abroad.

SHRI H. VASANTHAKUMAR (KANYAKUMARI): Respected Speaker, Sir, my constituency Kanyakumari is a backward area and there is no major industry in it. Thousands of youths are working abroad for their livelihood and many of them get cheated by middlemen in the guise of getting good jobs. The fact is that the unemployed youths, not only from my Kanyakumari constituency but the whole country, go abroad in the dream of getting a good job and earning money but it has been observed that they are harassed, humiliated, and paid meagre amounts as wages.

The Kanyakumari fishermen are experts in deep-sea fishing. They travel worldwide in search of jobs. False charges are levelled against many of them and they are put behind bars for unknown reasons. Moreover, whenever an Indian dies abroad, there is no facility for transporting the mortal remains to the native place. There is no provision for legal services if they are required by them. There is also no authority to talk to the employers for getting them minimum wages and other facilities. Therefore, I suggest that in every Embassy of our country a facilitation centre with free legal aid should be set up to help the Indian citizens working abroad. A common toll-free number is required to help the needy persons. I urge upon the Indian Government to safeguard the Kanyakumari fishermen and others who go abroad for employment since they do not get jobs in India.

